



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	WP(C)/717/2018	THE SCHOOL MANAGING COMMITTEE OF 2095 NO. SUKCHAR PAULPARA LP SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. K H SAIKIA MR. A M KHAN	SC, ELEM. EDU
2	WP(C)/795/2018	SAFAR UDDIN Versus THE STATE OF ASSAM	MR. T DEURI MR. C BASUMATARY	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
3	WP(C)/914/2019	IKRAMUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM MRS H AHMED	SC, ELEM. EDU MR A R BHUYAN (R-6) MR. M A I HUSSAIN (R-6) MR. N ISLAM (R-6)
4	WP(C)/3209/2019	EJAJ AHMED Versus THE STATE OF ASSAM AND 12 ORS.	MS J H CHOUDHURY MR. B KALITA MR. M AHMED MD. H BHUYAN	GA, ASSAM MR. M U MAHMUD MR S ISLAM MS C. KALITA SC, REVENUE MS. R AHMED
5	REP/1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Crl.Pet./1078/2019 FIXED	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
2	Crl.Pet./1152/2019	SMTI HEMI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. S S GOSWAMI	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/60/2020	MANOMAYA SARMA Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, PWD SC, FINANCE
2	WP(C)/1215/2020	RAJU RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, PNRD GA, ASSAM
3	WP(C)/1222/2020	GAHIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A PAUL	GA, ASSAM
4	WP(C)/1318/2020	BANTI SUTRADHAR AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
5	WP(C)/1412/2020	IRABOTI GOYARY Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, REVENUE SC, BTC SC, PWD
6	WP(C)/2376/2020	HARI DAS Versus THE UNION OF INDIA AND 10 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
7	WP(C)/2556/2020	M/S. LHAKPA TRADING AGENCY AND ANR. Versus BANK OF INDIA AND ANR.	MR. M KHATANIAR MR. M KATAKI	
8	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM
9	WP(C)/4159/2020	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 18 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM
10	WP(C)/4419/2020	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021